

Sant Tukdoji Cancer Hospital and Research Centre as a Regional Cancer Centre. A reply was sent to the Govt. of Maharashtra and the Society in April, 1989. During the 8th Five Year Plan emphasis is on prevention and early detection of cancer and there is no proposal to convert any medical institution into a Regional Cancer Centre.

**Sardar Sarovar Project**

4564. SHRI RATILAL KALIDAS VARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any difficulties are being encountered in the completion of Narmada Sagar and Sardar Sarovar Projects; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b) For the Sardar Sarovar Project, construction activities on the Sardar Sarovar Dam, the Power Houses, the main canal and some distributaries are in full swing. For the Narmada Sagar Project, work on the excavations for the foundation of the dam and the power house and for the diversion tunnel are in progress. Work on the Cofferdam in the river bed is also expected to commence in the ensuing work season. Efforts are being made to expedite the works on these two projects.

[English]

**Ayurveda Treatment**

4565. DR. LAXMINARAYAN PANDEYA:  
SHRI PYARELAL KHANDELWAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether facilities exist for Ayurvedic treatment in hospitals in some of the foreign countries?

(b) whether Union Government have taken steps for contributing to the expertise and knowledge of Ayurvedic system of medicine in foreign countries; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

(b) and (c) Requests received from foreign countries in this regard are responded positively. Scholars from abroad also avail of the educational facilities in our Ayurvedic institutions. On the request of Government of Mauritius, an Ayurvedic expert was deputed for two months during 1988. Further experts in the field of Ayurveda have been exchanged with the Peoples Republic of Mongolia.

**Transfer of DDA Land/Flats**

4566. SHRI J.P. AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have formulated any scheme for transfer of DDA land or flats to another person;

(b) if so, the details thereof;

(c) whether it is a fact that cooperative land can be transferred to the blood relations only;

(d) if so, whether Government contemplate enlargement of this scheme of transfer to other categories of persons also; and

(e) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) As per current guidelines transfer of DDA flats is allowed not only between the blood relations but also in cases of transfer of flats on the basis of general power of attorney and agreement to sell after recovery of 50% unearned increase in the value of land.